

**OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
SERAMPORE**

No 30

Date 31.07.2020

As directed by the Order No. 207 dated: 28.07.2020 of Ld. District Judge, Hooghly the following Roster is prepared for the ACJM establishment of Serampore on and from 01.08.2020 (Saturday) to 16.08.2020 (Sunday) in partial modification of the previous roster Order No 29 Dated 29 07.2020 for holding remand file, Put up file and filing of new cases.

Not more than twenty cases/ urgent matter will be heard on a particular day.

NAME AND DESIGNATION OF THE COURT	DATE OF REMAND DUTY
Amar Kishore Mahato, Additional Chief Judicial Magistrate, Serampore	, 02.08.2020 04.08.2020 & 08.08.2020
Nasrina Parveen, Judicial Magistrate 2nd Court, Serampore	, 05.08.2020, 06.08.2020 & 07.08.2020
Sanjukta Bhattacharya, Judicial Magistrate 3rd Court, Serampore	03.08.2020, 12.08.2020 & 13.08.2020
Swarup Kumar Chokraborty, Judicial Magistrate 4th Court, Serampore	14.08.2020, 15.08.2020 & 16.08.2020
Suman Das, Judicial Magistrate 5th Court, Serampore	01.08.2020, 09.08.2020, 10.08.2020 & 11.08.2020,

Roster as per Police Station:-

Date	Police Station
04.08.2020	Chinditala
06.08.2020	Jangipara
07.08.2020	Dankuni
10.08.2020	Uttar Para + Rishra
12.08.2020	Serampore + Serampore Womens + Seoraphully GRP
13.08.2020	Chinditala

14.08.2020	Jangipara
------------	-----------

Let a copy of this order be forwarded to the Ld. District Judge, Hooghly, Additional District Judge 1st Court, Serampore cum Chairman of the vehicle committee and Chief Judicial Magistrate, Hooghly. The Chairman of the vehicle Committee is requested to make an arrangement of the vehicles for the purpose of those holidays remand duties.

Inform all concerned.

Sd/- A.K.Mahato

Additional Chief Judicial Magistrate,

Serampore